

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.01
IB-347(ND)/2021

IN THE MATTER OF:

M/s. Capital Trade links Ltd. & Anr.

Vs.

Rudra Buildwell Constructions Pvt. Ltd.

....**FINANCIAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION

U/s 7 IBC code 2016

Order delivered on 15.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Himanshu Kaushik, Mr. Bal Kishan Sharma, Advocates

For the Respondent

:

ORDER

Heard the submissions made by the Counsel for the Financial Creditors and perused the contents of the paper book. Issue notice to the Corporate Debtor for his appearance as well as filing the reply. Post this matter after four weeks.

List the matter on 01.09.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)